

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2811/2004
MA 2327/2004

New Delhi, this the 16th day of December, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S. K. Malhotra, Member (A)

1. Samir Diwan,
Assistant Archaeologist,
Archaeological Survey of India,
Excavation Branch - I,
Old High Court Building,
Civil Line, Nagpur - 440 001.
2. Rahul Bhosle,
Assistant Archaeologist,
Archaeological Survey of India,
Kangra Fort,
Old Kangra,
Himachal Pradesh - 176 002.

...Applicants

(By Advocate Shri Rakesh Singh)

Versus

Union Public Service Commission,
Through : Secretary,
Dholpur House,
Shahjahan Road, New Delhi - 3

...Respondent.

(By Advocate Shri Rajinder Nischal)

ORDER (ORAL)

Justice V.S. Aggarwal:

Learned counsel for the respondents has made a statement at the Bar that in the interview which was held in pursuance of the interim relief passed by this Tribunal, the applicants did not make the grade.

2. Keeping in view the statement made by the learned counsel for the respondents, the learned counsel for applicant does not press the petition but states that liberty may be granted to the applicants that, if so advised, they may challenge their grievance in accordance with law.

3. In view of the above, ^{allowed} OA is dismissed.

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(S.K. Malhotra)
Member (A)

lgkk/

V.S. Aggarwal
(V. S. Aggarwal)
Chairman